| Annxure-I | | | | | |
|--|---|----------------------------|-----------------------------|--|--|
| STATE/UT-WISE DATA UNDER COMMERCIAL COURTS ACT, 2015 | | | | | |
| | Table 1 : Commercial Courts (Below District Judge Level). | | | | |
| | No of new Commercial Cases | No of new Commercial cases | No of new Commercial cases | | |
| Year | instituted during the year as on | disposed of as on 31st | pending as on 31st December | | |
| | 31st December. [w.e.f | December | pending as on 31st December | | |
| 2018 | | | | | |
| 2019 | | | | | |
| 2020 | | | | | |
| 2021 | | Not Applicable | | | |
| 2022 | | | | | |
| 2023* | | | | | |
| Total (2018-23) | | | | | |
| *From 1st October to | 31st December, 2023 | | | | |

| Table 2: Commercial Courts (At District Judge Level). | | | | | | |
|---|---|----------------------|--|---|--|--|
| Year | No of transferred/new Commercial Cases instituted during the year as on 31st December. [w.e.f 23.10.2015] | | No of new Commercial cases disposed of as on 31st | No of new Commercial cases pending as on 31st | | |
| | Transferred (u/s 9) | New cases instituted | December | December | | |
| 2015 | , , , | | | | | |
| 2016 | 1 | | | | | |
| 2017 | NA | | | | | |
| 2018 | | | | | | |
| 2019 | | 425 | 165 | 260 | | |
| 2020 | | 218 | 140 | 340 | | |
| 2021 | | 326 | 182 | 482 | | |
| 2022 | | 410 | 237 | 655 | | |
| 2023* | 1 | 120 | 55 | 481 | | |
| Total (2015-23) | 1 | 1499 | 779 | 2218 | | |
| *From 1st October to 31st December, 2023 | | | | | | |

| Table 3 : Commercial Courts (Below District Judge Level) | | | | | |
|--|----------------------------------|---------------------------------|--------------------------------------|--|--|
| | No. of Commercial appeals | | | | |
| Year | instituted during the year as on | No. of new Commercial appeals | No. of Commercial appeals pending as | | |
| Tear | 31st December. [w.e.f | disposed of as on 31st December | on 31st December. | | |
| | 03.05.2018] | | | | |
| 2018 | | | | | |
| 2019 | 1 | | | | |
| 2020 | | | | | |
| 2021 | | Not Applicable | | | |
| 2022 | | | | | |
| 2023* | | | | | |
| Total (2018-23) | | | | | |
| *From 1st October to 31st December, 2023 | | | | | |

| Annexture - I | | | | | | | |
|---|---|----------------------|-------------------------|---------------------|--|--|--|
| | Table 4: High Court-Commercial Division. | | | | | | |
| | No. of transferred/new commercial cases instituted during | | No of new Commercial | No of Commercial | | | |
| Year | Transffered# | New cases instituted | cases disposed of as on | cases pending as on | | | |
| | (u/s 9) | New cases instituted | 31st December | 31st December | | | |
| 2015 | | | | | | | |
| 2016 | | | | | | | |
| 2017 | 98 | 0 | 22 | 76 | | | |
| 2018 | 76 | 97 | 46 | 127 | | | |
| 2019 | 127 | 385 | 158 | 354 | | | |
| 2020 | 354 | 163 | 61 | 456 | | | |
| 2021 | 492 | 875 | 348 | 1019 | | | |
| 2022 | 1019 | 1417 | 838 | 1598 | | | |
| 2023* | 1750 | 334 | 236 | 1848 | | | |
| Total (2015-23) | 3916 | 3271 | 1709 | 5478 | | | |
| *From 1st October to 31 st December, 2023 | | | | | | | |

| Table 5: High Court Commercial Appllate Division. | | | | | |
|---|---|---|---|--|--|
| Year | No. of Commercial appeals instituted during the year as on 31st December. | No. of Commercial appeals disposed of as on 31st December | No. of Commercial appeals pending as on 31st December | | |
| 2015 | | | | | |
| 2016 | | | | | |
| 2017 | 2 | 2 | 9 | | |
| 2018 | 4 | 12 | 1 | | |
| 2019 | 10 | 7 | 4 | | |
| 2020 | 2 | 5 | 1 | | |
| 2021 | 60 | 52 | 9 | | |
| 2022 | 80 | 51 | 33 | | |
| 2023* | 20 | 15 | 42 | | |
| Total (2015-23) | 178 | 144 | 99 | | |
| *From 1st October to 31 st December, 2023 | | | | | |

| | Annexure - II Table: All Commercial Courts in a Satate/UT under the jurisdiction of a High Court including the Hon'ble High Court | | | | | | |
|--------|--|--|--|---|--|--|---|
| S. No. | | | | ercial Court | | | |
| | Designated as Commercial Courty but also dealing with cases other than Commercial Cases | Designed [Exclusively dealing with Commercial Cases] | Dedicated as Commercial Court but also dealing with cases other than Commercial Cases | Designated [Exclusively dealing with Commercial disputes] | No of Commercial Appellate Court designated (at District Judge Level w.e.f. 03.05.2018) as on 31.12.2023 [District-wise] | No. of Commercial Division constituted in the High Court as on 31.12.2023 [Bench wise] | No. of Coomercial Appellate Division constituted in the High Court) as on 31.12.2023 [Bench wise] |
| | | | | 4 | Not Applicable | 5 | 1 |
| | | | | | | | |
| | | | | | | | |